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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/550/(IB)/2017  
NAME OF THE PETITIONER(S) : BHANSALI CHEMICALS MADRAS LTD  
NAME OF THE RESPONDENT(S) : EFFEL EXPORTS PVT LTD  
UNDER SECTION : Sec 9

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ANANT MERATHIA

Counsel for  
Respondent

*Amal*

N JC BHANSALI

For Petitioner

*Amal*

ORDER

PCS representing the petitioner present. Respondent and his counsel present and prayed time for making submissions in relation to the settlement. Time extended at request of the respondent and in the interest of justice, I am inclined to grant time for making submissions. Put up on 31.08.2017 at 10.30 A.M.

*sd/-*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc